(aa) ‘Account’ means a Savings Account, a Recurring Deposit Account, a Time deposit Account, Monthly Income Scheme Account, Sukanya Samriddhi Account or Senior Citizens Savings Account; “

(ii) after rule 3, the following rule shall be inserted, namely:-

"(3A) Identification of Account holders. -The Aadhaar number shall be the unique identifier for the purpose of establishing the identity of an account holder:

Provided that where Aadhaar number has not been assigned, the depositor shall submit proof of application of enrolment for Aadhaar:

Provided further that every depositor under this rule who has not given his Aadhaar number at the time of application for such deposit shall submit his Aadhaar number to the Post Office Savings Bank or Deposit Office concerned, on or before the 31st day of December, 2017”.

[F. No. 1/3/2015-NS.II]

PRASHANT GOYAL, Jt. Secy.

NOTIFICATION

New Delhi, the 29th September, 2017

G.S.R.1243(E).—In exercise of the powers conferred by section 3 of the Public Provident Fund Act, 1968 (23 of 1968), the Central Government hereby makes the following Scheme further to amend the Public Provident Fund Scheme, 1968, namely:

1. (1) This Scheme may be called the Public Provident Fund (Amendment) Scheme, 2017.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Public Provident Fund Scheme, 1968,—

   (i) in Paragraph 2, for clause (a), the following clauses shall be substituted, namely:

   “(a) ‘Aadhaar number’ means an identification number as defined in clause (a) of section 2 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 (18 of 2016);

   (aa) ‘Account’ means a Public Provident Fund Account under this Scheme;”;

(ii) after paragraph 4, the following paragraph shall be inserted, namely:

“(4A) Identification of Account holders. - The Aadhaar number shall be the unique identifier for the purpose of establishing the identity of an account holder:

Provided that where Aadhaar number has not been assigned, the depositor shall submit proof of application of enrolment for Aadhaar:

Provided further that every depositor under this scheme who has not given his Aadhaar number at the time of application for such deposit shall submit his Aadhaar number to the Post Office Savings Bank or Accounts Office concerned, on or before the 31st day of December, 2017.”.

[F. No. 1/3/2015-NS.II]

PRASHANT GOYAL, Jt. Secy.